NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 53

C.P. (IB)/169(MB)2024

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**
ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: INDIAN BANK APPLYING THROUGH MS. AAKRITI SOOD RESOLUTION PROFESSIONAL V/s MR. ASHMITH KUNDER

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Geeta Lundwani, Ld. Counsel for the Petitioner present. None present for the Personal Guarantor.
2. Ld. Counsel for the Financial Creditor seeks some time to place on record the affidavit of service with respect to Demand Notice as well as copy of Petition. Time granted.
3. List this matter on 29.04.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/